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SLP(C)No. 17537 OF 1999

ITEM No.2

Court No. 5

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17537/1999

(From the judgement and order dated 15/06/1999 in RP 2170/99
of The HIGH COURT OF A.P AT HYDRABAD)

CHILAKURI GANGULAPPA

Petitioner (s)

VERSUS

REVEN.DIVN.OFFICER,MADANAPALLE & ANR

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 20/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mrs.B.Sunita Rao,Adv.

For Respondent (s)

Mr. T. Anil Kumar, Adv.
Mr. Venkat Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

After hearing learned counsel for both the
parties the Court reserved its judgment.

.SP1

Hemalatha

(HK Bhatia)
Court Master